

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4311
ANSWERED ON:08.08.2014
OBSERVERS IN AWCS
Choudhary Col. (Retd) Sona Ram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has appointed observers to monitor and observe the schemes implemented in Anganwadi Centres in Rajasthan and if so, the details thereof along with the rules/criterion laid down for recruitment of such observers;
- (b) whether the Government has filled all the posts of observers in the said State, if so, the details thereof and if not, the reasons therefor along with the manner in which these posts are filled/likely to be filled by the Government;
- (c) the time by which all the posts of observers in Anganwadi Centres are likely to be filled by the Government;
- (d) whether the Government has received complaints of violations of rules/criterion in appointment of such observers during each of the last three years and the current year, if so, the details thereof and the reasons therefor alongwith the action taken/being taken by the Government on such complaints; and
- (e) the corrective steps taken/being taken by the Government for strict adherence to the rules/criterion laid down for recruitment of such observers in the country?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a)to (e): No Madam, there is no provision for appointment of Observers under Integrated Child Development Services (ICDS) Scheme in States/ UTs including Rajasthan.

However, the restructured ICDS provides monitoring at Anganwadi/ village, block, district, state and national levels. In addition, four major community based mechanisms have been provisioned for monitoring and promoting child development outcomes namely (i) Introduction of a Common Review Mission (CRM) on the lines of National Rural Health Mission (NRHM); (ii) Jan Sunvai where monitoring teams are mandated to prepare and submit analytical reports with recommendations to the District, State and National ICDS Mission etc.; (iii) A community owned accreditation system on pilot basis and progressive expansion under the ICDS Mission to ensure quality standards in child care service delivery at different levels etc.; and (iv) Community disclosure and public information like display of community chart with key indicators outside the Anganwadi Centres etc. Besides this, Government has issued guidelines on 31.3.2011 for constitution of Monitoring and Review Committee at different levels to review progress in implementation of ICDS Scheme.